

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 24

CA No.
211/21,
212/21,
213/21
129/22

And
CP No. 50/Chd/Pb/2021

Under Section 241-242, 210, 212,
CA 2013
R 11, NCLT 2016

In the matter of:-

Harjeet Singh Chadha

.....Petitioner

Vs.

Deluxe Leasing Pvt. Ltd.

.....Respondent

Present :

Mr. Nahush Jain, Advocate for the petitioner in CP No. 50/Chd/Pb/2021 and for the applicant in CA Nos. 211/2021, 212/2021, 129/2022 and for the respondent in CA No. 213/2021.

Ms. Ekakshra Mandhar, Advocate for the respondents in CP No. 50/Chd/Pb/2021 and CA Nos. 211/2021, 212/2021, 129/2022 and for the applicant in CA No. 213/2021.

Let the compliance of last order be made within two weeks. Let the matter be listed before Regular Bench on 19.10.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Harnam Singh Thakur)
Member (Judicial)

September 5, 2023

Vriti